



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 3-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 523/13 Balkishan Vs. Parwati	S.K. Bansal	Kapil Bardhar
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 95/11 & 96/11 Praveen Kumar Jain Vs. Rajendra Kumar	Praveen Kumar	Ashish Jain
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. cr. Misc. Petition No. 4843/14 Dinesh Kumar vs. State	Rajveer Sharma	Abhishek Goteja
4	Sh. Vikas Jain. Advocate	S.B. Cr. Misc. Bail Application No. 10864/16 Mohan Lal Vs. State	Ashvin Garg	Mohar Pal Meena
5	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit Vs. State	Rajesh Sharma	Hemant Taylor
6	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
7	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
8	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkindan Vs. Ramesh Chand	N.C. Sharma	Abhi Boyal
9	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5510/14 Ashok Kumar Vs. State	O.P. Mishra	Vinay Mathur
10	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 398/15 Harish Nankani Vs. State	S.S. Hora	Rajeev Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”



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Cause List Date 4-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1467/15 Devi Sahai Vs. State	Mahesh Gupta	B..L. Gupta
2	Sh. Shashi Bhusan Gupta, Advocate	D.B. Civil Misc. Appeal No. 895/15 Sharifuddin Vs. Famida	Amir Aziz	Shamsuddin Ansari
3	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
4	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 895/12 Santosh Sharma Vs. State	Rajeev Surana	
5	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10510/16 Puneet Bhagchandari Vs. State	Bhupendra Sharma	

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Cause List Date 5-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 3223/05 Anita Vs. Pushpendra	M.M. Ranjan	G.P. Sharma
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No.151/97 Gyarsa Vs. Bhorilal	Amod Kasliwal	Sudesh Bansal
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No.2583/11 Hansraj Vs. Smt. Madna	Deepak Soni	
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 260/98 Bhagwati Prasad Vs. Mohan Lal	Santosh Kumar Jain	Kapil Bardar
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Writ Petition No. 1642/93 Dinesh Kumar Agarwal Vs. Rajasthan	B.L. Agarwal	Dr. P.C. Jain
6	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha	Mahesh Gupta	Mukesh Sharma

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By Order
(Anu Chaudhary) *Anu Chaudhary* 30.9.16,
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

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